

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF AUGUST, 2025

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 31.08.2025

ORIGINAL SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2025</i>
CIVIL	16959	409	419	16949
CRIMINAL	0	0	0	0
TOTAL	16959	409	419	16949

APPELLATE SIDE

(INCLUDING CIRCUIT BENCHES AT ANDAMAN & NICOBAR ISLANDS AND JALPAIGURI)

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 31.08.2025</i>
CIVIL	157048	4989	5165	156872
CRIMINAL	36139	1670	1283	36526
TOTAL	193187	6659	6448	193398